NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

NATIO	NAL COMPANY LAW TRIBUN	AL, HELD ON 23/11/2017 AT 10.30	AM
	PRESENT: SHRI Ch. MOI	HD SHARIEF TARIQ, MEMBER - J	UDICIAL
APPLICATION NUMBER		:	
PETITION NUMBER		: TCP/173/2016	
NAME OF THE PETITIONER(S)		: Raja Raja Varma Purushothaman	
NAME OF THE RESPONDENT(S)		: M/s WW Shipping Agencies Private Limited & 6 others	
UNDER SECTION		: 397/398	
S.No. N	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	N. P. VII AM KOMAR	Concel for letituden	July
2.	Krishna Sanini	rens Coursel for Ri, Rz	
		for Ri, Rz	2
		Rq- R7	

ORDER

Counsels for both the parties are present and prayed for adjournment to make final submissions. At request, time is enlarged. Put up on **14.12.2017 at 10.30 A.M.**

MEMBER (JUDICIAL)

ghk